

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 16**

**CP(IB) No. 5/Chd/Pb/2020**

**Under Section 7, IBC 2016**

**In the matter of:-**

Amit Malik

...Petitioner/ Financial Creditor

Vs.

Him Agri Fresh Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present through Video Conferencing:**

Mr. Sumer Singh Brar, Advocate, proxy counsel for Mr. Sardavinder Goyal, Advocate for the petitioner.

Ms. Munisha Gandhi, Sr. Advocate with Mr. Vaibhav Sharma, Advocate for the respondent- corporate debtor.

It is stated by learned senior counsel for respondent-corporate debtor that this matter is related to item No. 42 of today's cause list, bearing CP No. 126/Chd/Pb/2019, titled as Amit Malik & Anr. Vs. HIM Agri Fresh Private Limited and Ors. However, a short reply be filed at this stage by learned counsel for the corporate debtor so that both the matters can be taken up together on the next date of hearing. List on 17.11.2022.

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**(Subrata Kumar Dash)  
Member (Technical)**

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**(Harnam Singh Thakur)  
Member (Judicial)**

September 23, 2022  
SM